

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 40

CA 16/2021 IA 15/2021 CA 479/2021 IA 61/2022 CA 459/2022 CA 95/2023

CA 660/2021 In CP/3638(MB)2018

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON 08.01.2024

NAME OF THE PARTIES: **UNION OF INDIA V/s INFRASTRUCTURE**
LEASING & FINANCIAL SERVICES LTD

Section 241-242 of the Companies Act, 2013

ORDER

Ms. Drishti Das, Advocate a/w Ms. Roma Bhojani, Advocate i/b Cyril Amarchand Mangaldas appeared for the IL & FS.

Ms. Rishika Harish, Advocate a/w Ms. Sherna Doongaji, Mr. Devavrat Nimbalkar, Advocate i/b AZB & Partners appeared for the Respondent Cube Highways in CA Nos. 16/2021, 15/2021, 61/2022.

Mr. Sanjay Kapur, Adv., Ms. Megha Karnwal, Adv., Mr. Arjun Bhatia, Advocate appeared for the SBI in IA No. 15 of 2021.

Mr. Onshi Jakhar, Advocate h/f Mr. Aditya Sikka appeared for the Union of India. Adv. Shwetaank Nigam for IA 479/2022 and CA 95/2023.

CA Nos. 16/2021, 15/2021, 61/2022 –

1. Ms. Drishti Das, Advocate appeared for the IL & FS.
2. These IAs' are connected IAs'.
3. Learned Counsel for the IL & FS informs that settlement talks are going on between the parties in this matter, accordingly seeks adjournment.
4. List these IAs' on **12.02.2024** for hearing/further consideration. .. 2 ..

CA No. 95/2023 –

1. Mr. Abhishek Anand, Advocate appeared for the Applicant.
2. Ms. Drishti Das, Advocate appeared for the ITNL.
3. Learned Counsel for the ITNL seeks some time to file reply. Time is granted.
4. Learned Counsel for the Applicant seeks time to file rejoinder. The Applicant shall be at liberty to file rejoinder within one week, if new facts are brought on record in the Reply.
5. List this CA on **12.02.2024** for hearing.

IA Nos. 479/2021 & 459/2022 –

1. List these IAs' on **24.01.2024** for hearing.

CA No. 660/2021 –

1. Learned Counsel for the IL & FS informs that this CA is CA No. 640/2022 and not CA No. 660/2021.
2. List CA No. 640/2022 on **12.02.2024** for hearing.

Sd/-

PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-

JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)